

National Company Law Tribunal

Allahabad Bench

CP NO. 96/ALD/2017
CA NO 54/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Beveline Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 230/232 of the Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Alok Kumar Tripathi	PCS	Petitioner	Alok Kumar Tripathi
<u>2.</u>	Abhishek Mishra	ICS	"	Abhishek Mishra
<u>3</u>	KULDEEP SINGH	STA	O.L.	K. Singh

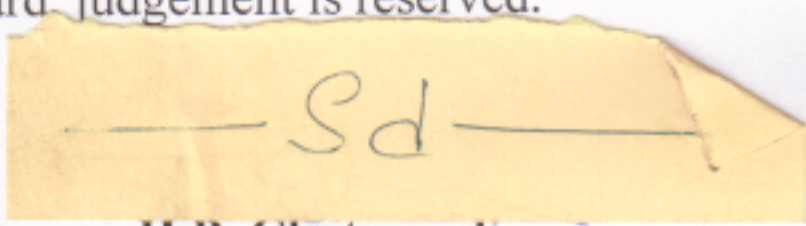
C.P. No. 96/ALD/2017, CA No. 54/ALD/2017

Sri Alok Kumar Tripathi, PCS along with Abhishek Mishra for the
petitioner Company. Sri Kuldeep Singh, Proxy for the OL.

Arguments of both the parties are heard judgement is reserved.

Date: 25/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)